

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:921
ANSWERED ON:01.03.2011
ASSISTANCE FOR DRINKING WATER AND SANITATION
Singh Rajkumari Ratna

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of funds sanctioned/released to the various cities of Uttar Pradesh including Pratapgarh for providing drinking water and sanitation services, city-wise;
- (b) whether the Union Government is aware that the work has not been undertaken so far from the said assistance: and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): Details of funds sanctioned/released to the various Mission cities of Uttar Pradesh under Urban Infrastructure & Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for the projects approved for providing drinking water and sanitation services, city-wise is at Annexure I.

Details of funds sanctioned/released to the various cities of Uttar Pradesh for the projects approved for providing drinking water and sanitation services under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) is at Annexure II. Of these, 3 Solid Waste Management Projects at Gorakhpur, Basti and Mirzapur have not shown physical and financial progress so far. As reported in the Quarterly Progress Report (QPR) by the State Government, work order has been issued for the Gorakhpur project; the projects at Basti and Mirzapur have not started yet. Communications at various levels have been sent to the State Government from time to time to review all the non-starter projects and expedite their implementation.

The State Level Sanctioning Committee of Uttar Pradesh had approved 3 projects on Water Supply, Storm Water Drain & Solid Waste Management for Pratapgarh and Belapratapgarh towns falling under district Pratapgarh of Uttar Pradesh. Out of these, the Water Supply project at Pratapgarh town could not be considered under UIDSSMT since a project on water supply had already been taken up and approved under erstwhile Accelerated Urban Water Supply programme (AUWSP). The remaining projects were not considered for release of funds under UIDSSMT on account of inadequate balance of fund available in the state-wise allocation of Uttar Pradesh.